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Title: Statement showing reasons for immediate legislation by the Delimitation (Amendment) Ordinance, 2008 (No. 1 of 2008)..

12.16 hrs.

SHRI H.R. BHARDWAJ: I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by the Delimitation (Amendment) Ordinance, 2008 (No.1 of 2008).

* Published in the Gazette of India, Extraordinary, Part-II, Section-2, dated 3.3.2008.

** Laid on the table and also placed in Library, See No. LT 8133/2008.